

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :18-02-2020

Date : 18.02.2020										
SL No.	C.A.No.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Appli ed For	Other Docume nt	Deali ng Secti on	Sea t
1	16958/ 2020	18.02.20 20	ABLAPL - 1269/2 020	K.K. JENA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-14			(Se at No- )
2	16959/ 2020	18.02.20 20	ABLAPL - 1270/2 020	K.K. JENA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-14			(Se at No- )
3	16960/ 2020	18.02.20 20	CRLA- 592/20 18	K. DANG	C.O.	COURT NO. 3	Order Dtd. 2020- 02-17		CRIMIN AL APPEAL	(Se at No- 5)
4	16961/ 2020	18.02.20 20	ABLAPL - 1271/2 020	K.K. JENA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-14			(Se at No- 5)
5	16962/ 2020	18.02.20 20	ABLAPL - 1272/2 020	K.K. JENA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-14			(Se at No- 5)
6	16963/ 2020	18.02.20 20	ABLAPL - 1273/2 020	K.K. JENA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-14			(Se at No- 5)
7	16964/ 2020	18.02.20 20	ABLAPL - 1258/2 020	R. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2020- 02-14			(Se at No- 5)
8	16965/ 2020	18.02.20 20	ABLAPL - 1255/2 020	S. BARDHAN	C.O.	COURT NO. 8	Order Dtd. 2020- 02-14			(Se at No- 5)
9	16966/ 2020	18.02.20 20	WP (C) - 4981/2 020	M. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020- 02-14			(Se at No- 5)

10	16967/ 2020	18.02.20 20	WP (C) - 2766/2 020	K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020- 02-05			(Se at No- 5)
11	16968/ 2020	18.02.20 20	WP (C) - 4379/2 020	A. PATTNAIK	C.O.	COURT NO. 22	Order Dtd. 2020- 02-14			(Se at No- 5)
12	16969/ 2020	18.02.20 20	WP (C) - 4587/2 020	A. PATTNAIK	C.O.	COURT NO. 22	Order Dtd. 2020- 02-14			(Se at No- 5)
13	16970/ 2020	18.02.20 20	WP (C) - 5342/2 020	S.C. PANI	C.O.	COURT NO. 22	Order Dtd. 2020- 02-14			(Se at No- 5)
14	16971/ 2020	18.02.20 20	WP (C) - 8075/2 019	P.K. PATRI	C.O.	DR (J)	Order Dtd. 2019- 12-20			(Se at No- 5)
15	16972/ 2020	18.02.20 20	WP (C) - 15470/ 2018	B.K. LENKA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-03			(Se at No- 5)
16	16973/ 2020	18.02.20 20	COPET- 40/201 5	D. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020- 02-14			(Se at No- 5)
17	16974/ 2020	18.02.20 20	WP (C) - 17078/ 2018	K.N.SAHOO	C.O.	DR (J)	Order Dtd. 2020- 02-14			(Se at No- 5)
18	16975/ 2020	18.02.20 20	WP (C) - 10771/ 2015	M. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020- 02-13			(Se at No- 5)
19	16976/ 2020	18.02.20 20	WP (C) - 10771/ 2015	S.BUDGATA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-13			(Se at No- 5)
20	16977/ 2020	18.02.20 20	WP (C) - 10771/ 2015	S. BUDGATA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-13			(Se at No- 5)
21	16978/ 2020	18.02.20 20	ABLAPL - 17633/ 2019	RAJENDRA KUMAR DASH	C.O.	COURT NO. 1	Order Dtd. 2020- 02-14			(Se at No- 5)
22	16979/ 2020	18.02.20 20	ABLAPL - 12665/ 2017	B. MOHAPATRA	GENE RAL		Order Dtd. 2017-		CRMINA L MISC-2	(Se at No-

			2017				08-18			16)
23	16980/2020	18.02.2020	CRLA-325/2019	R.K. DEHURI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-17		CRIMINAL APPEAL	(Se at No-6)
24	16981/2020	18.02.2020	WP (C) - 24007/2019	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-17			(Se at No-6)
25	16982/2020	18.02.2020	WP (C) - 18118/2009	M.K. SWAIN	C.O.	IN CHAMBERS	Order Dtd. 2020-02-17		WRIT BRANCH (DIVISION BENCH)	(Se at No-110)
26	16983/2020	18.02.2020	WP (C) - 2362/2018	A. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-17			(Se at No-110)
27	16984/2020	18.02.2020	WP (C) - 4928/2020	C. JENA	C.O.	COURT NO. 8	Order Dtd. 2020-02-14		WRIT BRANCH -6	(Se at No-16)
28	16985/2020	18.02.2020	ADMLS-1/2004	P.K. RATH	C.O.	COURT NO. 5	Order Dtd. 2020-02-17		CIVIL REVISION	(Se at No-1)
29	16986/2020	18.02.2020	WP (C) - 19000/2019	K.K. JENA	C.O.	COURT NO. 9	Order Dtd. 2020-02-17			(Se at No-1)
30	16987/2020	18.02.2020	WP (C) - 25415/2019	P.N. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-17			(Se at No-1)
31	16988/2020	18.02.2020	WP (C) - 25415/2019	P.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-17			(Se at No-1)
32	16989/2020	18.02.2020	WP (C) - 3732/2020	L. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-02-17			(Se at No-1)
33	16990/2020	18.02.2020	WP (C) - 3732/2020	G. SUNDARA	C.O.	COURT NO. 24	Order Dtd. 2020-02-17			(Se at No-1)
34	16991/2020	18.02.2020	RPFAM-68/2016	S.B. MOHAPATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-17		FIRST APPEAL	(Se at No-1)

35	16992/2020	18.02.2020	RPFAM-68/2016	B.R.SENAPATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-17		FIRST APPEAL	(Seat No-1)
36	16993/2020	18.02.2020	WP (C) - 28679/2019	B. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-17			(Seat No-1)
37	16994/2020	18.02.2020	WP (C) - 4786/2020	S.C. DAS	C.O.	COURT NO. 17	Order Dtd. 2020-02-17			(Seat No-1)
38	16995/2020	18.02.2020	WP (C) - 25281/2019	S.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No-1)
39	16996/2020	18.02.2020	WP (C) - 25272/2019	S.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No-1)
40	16997/2020	18.02.2020	WP (C) - 11233/2019	B.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020-02-17			(Seat No-1)
41	16998/2020	18.02.2020	CONTC-2538/2019	M. R. ROUSTRAY	C.O.	COURT NO. 8	Order Dtd. 2020-02-17			(Seat No-1)
42	16999/2020	18.02.2020	CONTC-1989/2019	SUMANTA DAS	C.O.	COURT NO. 8	Order Dtd. 2020-02-17			(Seat No-1)
43	17000/2020	18.02.2020	WP (C) - 5875/2020	PRAVAT BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-02-17		WRIT BRANCH -8	(Seat No-42)
44	17001/2020	18.02.2020	WP (C) - 11981/2016	L.D. SAHOO-A	C.O.	COURT NO. 8	Order Dtd. 2020-02-12			(Seat No-42)
45	17002/2020	18.02.2020	CONTC-2854/2019	SUMANTA DAS	C.O.	COURT NO. 8	Order Dtd. 2020-02-17			(Seat No-42)
46	17003/2020	18.02.2020	WP (C) - 29353/2019	P.N. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-02-14			(Seat No-42)
47	17004/2020	18.02.2020	WP (C) - 2511/2020	S. K. SINGH	C.O.	COURT NO. 8	Order Dtd. 2020-			(Seat No-

							02-14			42)
48	17005/ 2020	18.02.20 20	WP (C) - 17153/ 2007	P.K. MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020- 02-14			(Se at No- 42)
49	17006/ 2020	18.02.20 20	WP (C) - 2511/2 020	S. K. SINGH	C.O.	COURT NO. 8	Order Dtd. 2020- 02-14			(Se at No- 42)
50	17007/ 2020	18.02.20 20	WP (C) - 2329/2 020	NIRANJAN MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020- 02-14			(Se at No- 42)
51	17008/ 2020	18.02.20 20	WP (C) - 5628/2 020	P.K. DAS	C.O.	COURT NO. 24	Order Dtd. 2020- 02-17			(Se at No- 42)
52	17009/ 2020	18.02.20 20	WP (C) - 29261/ 2019	M.R. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2020- 02-17			(Se at No- 42)
53	17010/ 2020	18.02.20 20	WP (C) - 5628/2 020	P.K. MISHRA, ADV	C.O.	COURT NO. 24	Order Dtd. 2020- 02-17			(Se at No- 42)
54	17011/ 2020	18.02.20 20	WP (C) - 23896/ 2019	S. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020- 02-17			(Se at No- 42)
55	17012/ 2020	18.02.20 20	WP (C) - 29365/ 2019	M.R. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2020- 02-17			(Se at No- 42)
56	17013/ 2020	18.02.20 20	WP (C) - 4911/2 020	B. SINGH	C.O.	COURT NO. 24	Order Dtd. 2020- 02-17			(Se at No- 42)
57	17014/ 2020	18.02.20 20	WP (C) - 12646/ 2003	P.K. PRAHARAJ	C.O.	COURT NO. 22	Order Dtd. 2020- 02-12		WRIT BRANCH -2	(Se at No- 6)
58	17015/ 2020	18.02.20 20	WP (C) - 12646/ 2003	R.K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020- 02-12		WRIT BRANCH -2	(Se at No- 6)
59	17016/ 2020	18.02.20 20	WP (C) - 4339/2 020	B. DASH, ADV	C.O.	COURT NO. 24	Order Dtd. 2020- 02-17			(Se at No- 6)
60	17017/ 2020	18.02.20 20	CMP- 79/202	P.K. DAS	C.O.	COURT NO. 24	Order Dtd.		WRIT BRANCH	(Se at

			0				2020-02-17		-8	No-40)
61	17018/2020	18.02.2020	WP (C) - 3212/2020	S.K. TRIPATHY	C.O.	COURT NO. 24	Order Dtd. 2020-02-17			(Se at No-40)
62	17019/2020	18.02.2020	WP (C) - 897/2020	J.D. MUDULI	C.O.	COURT NO. 24	Order Dtd. 2020-02-13			(Se at No-40)
63	17020/2020	18.02.2020	WP (C) - 25924/2019	S. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-02-17			(Se at No-40)
64	17021/2020	18.02.2020	ABLAPL - 17139/2019	LOKNATH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020-02-13			(Se at No-40)
65	17022/2020	18.02.2020	WP (C) - 4325/2020	K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020-02-14			(Se at No-40)
66	17023/2020	18.02.2020	WP (C) - 28884/2019	Y. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-17		WRIT BRANCH -4	(Se at No-17)
67	17024/2020	18.02.2020	ABLAPL - 17139/2019	S.P. BARIK	C.O.	COURT NO. 2	Order Dtd. 2020-02-13			(Se at No-17)
68	17025/2020	18.02.2020	WP (C) - 5642/2020	K.N. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-02-14			(Se at No-17)
69	17026/2020	18.02.2020	WP (C) - 4328/2020	K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020-02-14			(Se at No-17)
70	17027/2020	18.02.2020	CMP- 208/2019	P.R. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-02-17		WRIT BRANCH -3	(Se at No-13)
71	17028/2020	18.02.2020	WP (C) - 4329/2020	K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020-02-14			(Se at No-13)
72	17029/2020	18.02.2020	WP (C) - 4635/2020	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2020-02-14			(Se at No-13)
73	17030/	18.02.2020	CMP-	Y. DAS	C.O.	COURT	Order		WRIT	(Se

	2020	20	208/2019			NO. 1	Dtd. 2020-02-17		BRANCH -3	at No-13)
74	17031/2020	18.02.2020	WP (C) - 4636/2020	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2020-02-14			(Se at No-13)
75	17032/2020	18.02.2020	WP (C) - 4637/2020	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2020-02-14			(Se at No-13)
76	17033/2020	18.02.2020	CMP-1445/2019	N.K. ROUT	C.O.	COURT NO. 24	Order Dtd. 2020-02-17			(Se at No-13)
77	17034/2020	18.02.2020	WP (C) - 4632/2020	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2020-02-14			(Se at No-13)
78	17035/2020	18.02.2020	ABLAPL - 1353/2020	P.K. PAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Se at No-13)
79	17036/2020	18.02.2020	ABLAPL - 16278/2019	R. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-13			(Se at No-13)
80	17037/2020	18.02.2020	CRLMC-3389/2019	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-17			(Se at No-13)
81	17038/2020	18.02.2020	WP (C) - 5051/2020	M/S. ARJUNA CH.BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-02-17			(Se at No-13)
82	17039/2020	18.02.2020	ABLAPL - 1505/2020	H.K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2020-02-13			(Se at No-13)
83	17040/2020	18.02.2020	ABLAPL - 17628/2019	B.S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-02-14			(Se at No-13)
84	17041/2020	18.02.2020	WP (C) - 5013/2020	B. P. SAHU	C.O.	COURT NO. 8	Order Dtd. 2020-02-14			(Se at No-13)
85	17042/2020	18.02.2020	ABLAPL - 1442/2020	D.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-13			(Se at No-13)

86	17043/ 2020	18.02.20 20	WP (C) - 5087/2 020	M. R. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020- 02-14			(Se at No- 13)
87	17044/ 2020	18.02.20 20	ABLAPL - 18011/ 2019	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(Se at No- 13)
88	17045/ 2020	18.02.20 20	WP (C) - 5089/2 020	M. R. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020- 02-14			(Se at No- 13)
89	17046/ 2020	18.02.20 20	ABLAPL - 946/20 20	M. DAS	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(Se at No- 13)
90	17047/ 2020	18.02.20 20	ABLAPL - 17387/ 2019	PRASANJIT BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020- 02-13			(Se at No- 13)
91	17048/ 2020	18.02.20 20	WP (C) - 5091/2 020	M. R. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020- 02-14			(Se at No- 13)
92	17049/ 2020	18.02.20 20	ABLAPL - 1186/2 020	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020- 02-14			(Se at No- 13)
93	17050/ 2020	18.02.20 20	WP (C) - 5621/2 020	CHINTU SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020- 02-14			(Se at No- 13)
94	17051/ 2020	18.02.20 20	ABLAPL - 18829/ 2019	P.K. ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-14			(Se at No- 13)
95	17052/ 2020	18.02.20 20	WP (C) - 5271/2 020	NANDA KISHORE ROUT	C.O.	COURT NO. 8	Order Dtd. 2020- 02-13			(Se at No- 13)
96	17053/ 2020	18.02.20 20	ABLAPL - 18742/ 2019	P.K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-14			(Se at No- 13)
97	17054/ 2020	18.02.20 20	ABLAPL - 7174/2 019	S.R. PATTANAİK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-13			(Se at No- 13)
98	17055/ 2020	18.02.20 20	WP (C) - 5147/2 020	PURUSHOTTAM CHULI	C.O.	COURT NO. 8	Order Dtd. 2020-			(Se at No-



							02-12			13)
99	17056/ 2020	18.02.20 20	ABLAPL - 18741/ 2019	P.K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-14			(Se at No- 13)
10 0	17057/ 2020	18.02.20 20	ABLAPL - 6750/2 019	M. DAS	C.O.	COURT NO. 7	Order Dtd. 2020- 02-13			(Se at No- 13)
10 1	17058/ 2020	18.02.20 20	ABLAPL - 15379/ 2019	B. M. BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(Se at No- 13)
10 2	17059/ 2020	18.02.20 20	ABLAPL - 18538/ 2019	S.K.DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-14			(Se at No- 13)
10 3	17060/ 2020	18.02.20 20	ABLAPL - 11840/ 2019	B.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(Se at No- 13)
10 4	17061/ 2020	18.02.20 20	ABLAPL - 18474/ 2019	B. DALAI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-14			(Se at No- 13)
10 5	17062/ 2020	18.02.20 20	ABLAPL - 15572/ 2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(Se at No- 13)
10 6	17063/ 2020	18.02.20 20	ABLAPL - 10069/ 2019	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(Se at No- 13)
10 7	17064/ 2020	18.02.20 20	ABLAPL - 16106/ 2019	B. K. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2020- 02-13			(Se at No- 13)
10 8	17065/ 2020	18.02.20 20	ABLAPL - 17932/ 2019	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(Se at No- 13)
10 9	17066/ 2020	18.02.20 20	ABLAPL - 12692/ 2019	J.D. MUDULI	C.O.	COURT NO. 2	Order Dtd. 2020- 02-13			(Se at No- 13)
11 0	17067/ 2020	18.02.20 20	WP (C) - 4170/2 020	SARADA NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020- 02-17		WRIT BRANCH -6	(Se at No- 26)
11 1	17068/ 2020	18.02.20 20	ABLAPL -	MADAN DAS	C.O.	COURT NO. 9	Order Dtd.			(Se at

			18473/ 2019			OLD	2020- 02-14			No- 26)
11 2	17069/ 2020	18.02.20 20	ABLAPL - 13058/ 2019	H.K. BHOL	C.O.	COURT NO. 2	Order Dtd. 2020- 02-13			(Se at No- 26)
11 3	17070/ 2020	18.02.20 20	WP (C) - 5851/2 020	B. K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020- 02-17		WRIT BRANCH -8	(Se at No- 42)
11 4	17071/ 2020	18.02.20 20	ABLAPL - 18271/ 2019	D.K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(Se at No- 42)
11 5	17072/ 2020	18.02.20 20	WP (C) - 22424/ 2019	P. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-17		WRIT BRANCH -2	(Se at No- 34)
11 6	17073/ 2020	18.02.20 20	ABLAPL - 13940/ 2019	R.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(Se at No- 34)
11 7	17074/ 2020	18.02.20 20	ABLAPL - 18203/ 2019	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-14			(Se at No- 34)
11 8	17075/ 2020	18.02.20 20	WP (C) - 5315/2 020	J. KAMILA	C.O.	COURT NO. 7	Order Dtd. 2020- 02-17		WRIT BRANCH -3	(Se at No- 28)
11 9	17076/ 2020	18.02.20 20	ABLAPL - 18018/ 2019	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(Se at No- 28)
12 0	17077/ 2020	18.02.20 20	WP (C) - 5218/2 020	M/S.NIRANJA N PANDA	C.O.	COURT NO. 7	Order Dtd. 2020- 02-17		WRIT BRANCH -2	(Se at No- 34)
12 1	17078/ 2020	18.02.20 20	ABLAPL - 3775/2 019	BHARAT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(Se at No- 34)
12 2	17079/ 2020	18.02.20 20	ABLAPL - 11916/ 2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(Se at No- 34)
12 3	17080/ 2020	18.02.20 20	WP (C) - 4676/2 020	M/S.S.C.DAS H	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-17		WRIT BRANCH -3	(Se at No- 13)
12	17081/ 2020	18.02.20	CRLMC-	R.N. DASH	C.O.	COURT	Order			(Se

4	2020	20	177/20 17			NO. 3 OLD	Dtd. 2020- 02-17			at No- 13)
12 5	17082/ 2020	18.02.20 20	WP (C) - 5643/2 020	S. N. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-17			(Se at No- 13)
12 6	17083/ 2020	18.02.20 20	WP (C) - 4779/2 020	LAXMAN KUMAR NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020- 02-17			(Se at No- 13)
12 7	17084/ 2020	18.02.20 20	CRLMC- 2401/2 018	R.K. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-17			(Se at No- 13)
12 8	17085/ 2020	18.02.20 20	WP (C) - 5164/2 020	ASHUTOSH MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020- 02-17		WRIT BRANCH -8	(Se at No- 41)
12 9	17086/ 2020	18.02.20 20	CRLMC- 299/20 20	M.K. PANI	C.O.	COURT NO. 2	Order Dtd. 2020- 02-17			(Se at No- 41)
13 0	17087/ 2020	18.02.20 20	CRLMC- 303/20 20	L. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2020- 02-17			(Se at No- 41)
13 1	17088/ 2020	18.02.20 20	CRLMC- 2718/2 019	R.K. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-17			(Se at No- 41)
13 2	17089/ 2020	18.02.20 20	CRLMC- 2718/2 019	R.K. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-17			(Se at No- 41)
13 3	17090/ 2020	18.02.20 20	WP (C) - 4648/2 020	JANMEJAY PARIDA	C.O.	COURT NO. 7	Order Dtd. 2020- 02-17		WRIT BRANCH -3	(Se at No- 13)
13 4	17091/ 2020	18.02.20 20	TRP (C) - 388/20 19	PRAMOD KU.SAHU	C.O.	COURT NO. 7	Order Dtd. 2020- 02-17			(Se at No- 13)
13 5	17092/ 2020	18.02.20 20	TRP (C) - 441/20 19	P. K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020- 02-17			(Se at No- 13)
13 6	17093/ 2020	18.02.20 20	ABLAPL - 14407/ 2019	R.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(Se at No- 13)

137	17094/2020	18.02.2020	TRP (C) - 38/2020	P. K. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-17			(Se at No-13)
138	17095/2020	18.02.2020	WP (C) - 4790/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-02-17			(Se at No-13)
139	17096/2020	18.02.2020	CRLMP-212/2020	A. B. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-13			(Se at No-13)
140	17097/2020	18.02.2020	CRLREV - 476/2014	T.K. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2020-02-17			(Se at No-13)
141	17098/2020	18.02.2020	CMAPL-1/2020	SUBODHA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-17			(Se at No-13)
142	17099/2020	18.02.2020	WP (C) - 158/2020	M.N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-02-17		WRIT BRANCH (DIVISION BENCH)	(Se at No-105)
143	17100/2020	18.02.2020	CONTC-2530/2019	BHARAT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-17			(Se at No-105)
144	17101/2020	18.02.2020	CRLMP-202/2020	A. K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-17			(Se at No-105)
145	17102/2020	18.02.2020	WP (C) - 158/2020	T.K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-02-17		WRIT BRANCH (DIVISION BENCH)	(Se at No-105)
146	17103/2020	18.02.2020	CRLMP-201/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-17			(Se at No-105)
147	17104/2020	18.02.2020	WP (C) - 18569/2019	S.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-17			(Se at No-105)
148	17105/2020	18.02.2020	WP (C) - 5572/20	PRASANJIT BEHERA	C.O.	COURT NO. 3	Order Dtd.			(Se at

			020			OLD	2020-02-17			No-105)
149	17106/2020	18.02.2020	ITA-24/2019	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-17			(Se at No-105)
150	17107/2020	18.02.2020	ITA-24/2019	D.D.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-17			(Se at No-105)
151	17108/2020	18.02.2020	WP (C) - 4672/2020	JANMEJAY PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-17		WRIT BRANCH -3	(Se at No-13)
152	17109/2020	18.02.2020	WP (C) - 4811/2020	CHHABI RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-17			(Se at No-13)
153	17110/2020	18.02.2020	WP (C) - 4673/2020	A. KALASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-17		WRIT BRANCH -3	(Se at No-13)
154	17111/2020	18.02.2020	WP (C) - 4853/2020	R. N. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-17			(Se at No-13)
155	17112/2020	18.02.2020	WP (C) - 969/2018	JYOTI PRAKASH KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-17			(Se at No-13)
156	17113/2020	18.02.2020	CRLMP-1569/2019	PRAKASH KUMAR JENA	C.O.	COURT NO. 17	Order Dtd. 2020-02-17		WRIT BRANCH -4	(Se at No-37)
157	17114/2020	18.02.2020	WP (C) - 20687/2017	NANDA KISHORE ROUT	C.O.	COURT NO. 17	Order Dtd. 2020-02-17			(Se at No-37)
158	17115/2020	18.02.2020	WP (C) - 4924/2020	M. K. PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-17			(Se at No-37)
159	17116/2020	18.02.2020	ABLAPL - 18508/2019	B.K. PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-14			(Se at No-37)
160	17117/2020	18.02.2020	WP (C) - 19375/	MANOJ KUMAR PANI	C.O.	COURT NO. 3	Order Dtd.		WRIT BRANCH	(Se at

			2015			OLD	2020-02-17		-4	No-37)
161	17118/2020	18.02.2020	WP (C) - 5060/2020	D.K. MAHALIK, ADV	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-37)
162	17119/2020	18.02.2020	WP (C) - 5769/2020	SANTOSH KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-02-17		WRIT BRANCH -7	(Se at No-5)
163	17120/2020	18.02.2020	ABLAPL - 1529/2020	M. R. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-5)
164	17121/2020	18.02.2020	WP (C) - 4936/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-5)
165	17122/2020	18.02.2020	WP (C) - 4934/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-5)
166	17123/2020	18.02.2020	WP (C) - 4937/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-5)
167	17124/2020	18.02.2020	WP (C) - 5273/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-5)
168	17125/2020	18.02.2020	WP (C) - 5275/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-5)
169	17126/2020	18.02.2020	WP (C) - 5277/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-5)
170	17127/2020	18.02.2020	WP (C) - 5279/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-5)
171	17128/2020	18.02.2020	WP (C) - 5281/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-5)
172	17129/2020	18.02.2020	WP (C) - 4925/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-5)
17	17130/	18.02.2020	CMP-	D.NAYAK	GENE		Order		WRIT	(Se

3	2020	20	1175/2018		RAL		Dtd. 9999-12-31		BRANCH -7	at No-15)
174	17131/2020	18.02.2020	WPCRL-69/2019	D. K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-17		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
175	17132/2020	18.02.2020	WP (C) - 4929/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-113)
176	17133/2020	18.02.2020	WP (C) - 4930/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-113)
177	17134/2020	18.02.2020	WP (C) - 4932/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-113)
178	17135/2020	18.02.2020	WPCRL-16/2020	S. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-17		WRIT BRANCH (DIVISION BENCH)	(Se at No-106)
179	17136/2020	18.02.2020	CRLMC-214/2020	A.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-106)
180	17137/2020	18.02.2020	ABLAPL - 1534/2020	B.S. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-106)
181	17138/2020	18.02.2020	WA-73/2020	R.B. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-13			(Se at No-106)
182	17139/2020	18.02.2020	WA-73/2020	P.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-13			(Se at No-106)
183	17140/2020	18.02.2020	WPCRL-142/2018	SACHINDRA KANHAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-17			(Se at No-106)

										)
18 4	17141/ 2020	18.02.20 20	WA- 3/2017	F.C. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020- 02-13			(Se at No- 106 )
18 5	17142/ 2020	18.02.20 20	WP (C) - 4459/2 020	BISWAJIT MOHAPATRA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 106 )
18 6	17143/ 2020	18.02.20 20	WA- 3/2017	S.K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-13			(Se at No- 106 )
18 7	17144/ 2020	18.02.20 20	WP (C) - 4460/2 020	BISWAJIT MOHAPATRA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 106 )
18 8	17145/ 2020	18.02.20 20	WP (C) - 4462/2 020	BISWAJIT MOHAPATRA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 106 )
18 9	17146/ 2020	18.02.20 20	WPCRL- 109/20 19	R.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-17		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 111 )
19 0	17147/ 2020	18.02.20 20	WP (C) - 5595/2 020	P. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 111 )
19 1	17148/ 2020	18.02.20 20	WP (C) - 5250/2 020	K. C. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 111 )
19 2	17149/ 2020	18.02.20 20	WP (C) - 5241/2 020	K. C. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 111 )
19 3	17150/ 2020	18.02.20 20	WP (C) - 4870/2 020	P. K. JENA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 111 )
19	17151/ 2020	18.02.20	WP (C) -	P. K. JENA	C.O.	COURT	Order			(Se



4	2020	20	4869/2020			NO. 19	Dtd. 2020-02-17			at No-111)
195	17152/2020	18.02.2020	WP (C) - 16939/2015	YASABANTA DAS	GENERAL		Order Dtd. 2019-11-28			(Se at No-111)
196	17153/2020	18.02.2020	WP (C) - 4867/2020	P. K. JENA	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-111)
197	17154/2020	18.02.2020	WP (C) - 5268/2020	A.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-111)
198	17155/2020	18.02.2020	WP (C) - 2647/2020	M/S.K.C.MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-111)
199	17156/2020	18.02.2020	WP (C) - 4806/2020	P.K. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-111)
200	17157/2020	18.02.2020	WP (C) - 5054/2020	J.J. PARIDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-111)
201	17158/2020	18.02.2020	WP (C) - 5056/2020	J.J. PARIDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-111)
202	17159/2020	18.02.2020	WP (C) - 26799/2017	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 17	Order Dtd. 2020-02-10			(Se at No-111)
203	17160/2020	18.02.2020	WP (C) - 5083/2020	CHINTU SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-111)
204	17161/2020	18.02.2020	WP (C) - 21935/2016	D. K. NAIK	GENERAL		Order Dtd. 2020-		WRIT BRANCH -5	(Se at No-

							01-20			22)
20	17162/2020	18.02.2020	WP (C) - 5133/2020	TAPAN KU. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
20	17163/2020	18.02.2020	WP (C) - 5240/2020	P.C. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
20	17164/2020	18.02.2020	WP (C) - 5228/2020	A.K. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
20	17165/2020	18.02.2020	WP (C) - 5386/2020	MANAS RANJAN SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
20	17166/2020	18.02.2020	CRLMC-295/2020	SAMIR BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-22)
21	17167/2020	18.02.2020	CRLMC-70/2020	P. K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-22)
21	17168/2020	18.02.2020	WP (C) - 3049/2020	S.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
21	17169/2020	18.02.2020	ARBP-76/2019	M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-14			(Se at No-22)
21	17170/2020	18.02.2020	WP (C) - 3050/2020	S.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
21	17171/2020	18.02.2020	WP (C) - 26721/2019	M/S.GIRIDHARI SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
21	17172/2020	18.02.2020	WP (C) - 2270/2020	LOKANATH SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
21	17173/2020	18.02.2020	WP (C) - 3048/2020	S. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
21	17174/2020	18.02.2020	WP (C) - 3051/2020	S.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd.			(Se at

			020				2020-02-17			No-22)
218	17175/2020	18.02.2020	WP (C) - 5394/2020	R. K. DEHURI	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
219	17176/2020	18.02.2020	WP (C) - 5502/2020	KABITA PATRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
220	17177/2020	18.02.2020	WP (C) - 3053/2020	S.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
221	17178/2020	18.02.2020	WP (C) - 3054/2020	S.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
222	17179/2020	18.02.2020	WP (C) - 3055/2020	S.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
223	17180/2020	18.02.2020	WP (C) - 3057/2020	S.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
224	17181/2020	18.02.2020	WP (C) - 5525/2020	TOFAN PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
225	17182/2020	18.02.2020	WP (C) - 5523/2020	TOFAN PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
226	17183/2020	18.02.2020	WP (C) - 5521/2020	TOFAN PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
227	17184/2020	18.02.2020	WP (C) - 5520/2020	TOFAN PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
228	17185/2020	18.02.2020	WP (C) - 5519/2020	TOFAN PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
229	17186/2020	18.02.2020	WP (C) - 3363/2020	A.K. MOHAPATRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
230	17187/	18.02.2020	WP (C) -	TOFAN	C.O.	COURT	Order			(Se

0	2020	20	5518/2020	PRADHAN		NO. 19	Dtd. 2020-02-17			at No-22)
231	17188/2020	18.02.2020	WP (C) - 5516/2020	TOFAN PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
232	17189/2020	18.02.2020	WP (C) - 3492/2020	P.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
233	17190/2020	18.02.2020	WP (C) - 5539/2020	JANMEJAY PARIDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-22)
234	17191/2020	18.02.2020	CRLREV - 832/2019	P. K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-22)
235	17192/2020	18.02.2020	CRLMC-305/2020	D. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-02-17			(Se at No-22)
236	17193/2020	18.02.2020	CRLMC-193/2020	STATE	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Se at No-22)
237	17194/2020	18.02.2020	CRLMC-193/2020	P. C. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Se at No-22)
238	17195/2020	18.02.2020	WP (C) - 773/2006	D K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-14			(Se at No-22)
239	17196/2020	18.02.2020	ABLAPL - 1203/2020	P R MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-07			(Se at No-22)
240	17197/2020	18.02.2020	ABLAPL - 1203/2020	LOKANATH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-07			(Se at No-22)
241	17198/2020	18.02.2020	ABLAPL - 18725/2019	P B SENAPATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-13			(Se at No-22)
242	17199/2020	18.02.2020	ABLAPL - 17971/2019	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-12			(Se at No-22)

24	17200/ 2020	18.02.20 20	WP (C) - 3498/2 020	S.S. SAHU	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 22)
24	17201/ 2020	18.02.20 20	ABLAPL - 17376/ 2019	B DAS	C.O.	COURT NO. 2	Order Dtd. 2020- 02-13			(Se at No- 22)
24	17202/ 2020	18.02.20 20	ABLAPL - 17370/ 2019	P K SAMAL	C.O.	COURT NO. 2	Order Dtd. 2020- 02-13			(Se at No- 22)
24	17203/ 2020	18.02.20 20	WP (C) - 3499/2 020	NRUSINGH CH. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 22)
24	17204/ 2020	18.02.20 20	ABLAPL - 16456/ 2019	S ADHIKARY	C.O.	COURT NO. 23	Order Dtd. 2020- 02-14			(Se at No- 22)
24	17205/ 2020	18.02.20 20	WP (C) - 3531/2 020	P. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 22)
24	17206/ 2020	18.02.20 20	ABLAPL - 13271/ 2019	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020- 02-14			(Se at No- 22)
25	17207/ 2020	18.02.20 20	WP (C) - 4152/2 020	P.K. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 22)
25	17208/ 2020	18.02.20 20	CRLMC- 2280/2 019	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2020- 02-10			(Se at No- 22)
25	17209/ 2020	18.02.20 20	WP (C) - 4153/2 020	P.K. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 22)
25	17210/ 2020	18.02.20 20	WP (C) - 4452/2 020	B. SINGH	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 22)
25	17211/ 2020	18.02.20 20	CRLMC- 2280/2 019	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2020- 02-10			(Se at No- 22)
25	17212/ 2020	18.02.20 20	WP (C) - 5081/2 020	CHINTU SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-			(Se at No-

							02-17			22)
25 6	17213/ 2020	18.02.20 20	WP (C) - 9341/2 009	B.D.SAHU	GENE RAL		Order Dtd. 2011- 05-03		WRIT BRANCH -4	(Se at No- 38)
25 7	17214/ 2020	18.02.20 20	CRLMC- 3042/2 019	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-06			(Se at No- 38)
25 8	17215/ 2020	18.02.20 20	WP (C) - 4448/2 020	A.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 38)
25 9	17216/ 2020	18.02.20 20	WP (C) - 6183/2 008	B.D.SAHU	GENE RAL		Order Dtd. 2014- 05-05		WRIT BRANCH -6	(Se at No- 35)
26 0	17217/ 2020	18.02.20 20	BLAPL- 888/20 20	K.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020- 02-17			(Se at No- 35)
26 1	17218/ 2020	18.02.20 20	ABLAPL - 1482/2 020	R N BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(Se at No- 35)
26 2	17219/ 2020	18.02.20 20	WP (C) - 17153/ 2018	T.K.J.SAMAN TI	GENE RAL		Order Dtd. 2020- 02-05			(Se at No- 35)
26 3	17220/ 2020	18.02.20 20	WP (C) - 4456/2 020	BHARAT BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 35)
26 4	17221/ 2020	18.02.20 20	ABLAPL - 1008/2 019	R K MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020- 02-12			(Se at No- 35)
26 5	17222/ 2020	18.02.20 20	WP (C) - 4486/2 020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020- 02-17			(Se at No- 35)
26 6	17223/ 2020	18.02.20 20	ABLAPL - 7477/2 019	P K MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-12			(Se at No- 35)
26 7	17224/ 2020	18.02.20 20	WP (C) - 3612/2 020	M.K.PANI	GENE RAL		Order Dtd. 9999- 12-31		WRIT BRANCH -8	(Se at No- 39)
26 8	17225/ 2020	18.02.20 20	WP (C) - 4488/2	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd.			(Se at

			020				2020-02-17			No-39)
269	17226/2020	18.02.2020	ABLAPL - 9947/2019	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-13			(Se at No-39)
270	17227/2020	18.02.2020	WP (C) - 4489/2020	A.K. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-39)
271	17228/2020	18.02.2020	WP (C) - 689/2020	J.MANTRI	GENERAL		Order Dtd. 2020-02-04			(Se at No-39)
272	17229/2020	18.02.2020	WP (C) - 4568/2020	CHINTU SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-39)
273	17230/2020	18.02.2020	WP (C) - 26963/2019	B.R.SENAPATI	GENERAL		Order Dtd. 2020-02-27		WRIT BRANCH -6	(Se at No-35)
274	17231/2020	18.02.2020	ABLAPL - 12027/2019	J K MAJHI	C.O.	COURT NO. 1	Order Dtd. 2020-02-14			(Se at No-35)
275	17232/2020	18.02.2020	WP (C) - 4524/2020	P.K. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-35)
276	17233/2020	18.02.2020	WP (C) - 1224/2018	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-02-05			(Se at No-35)
277	17234/2020	18.02.2020	ABLAPL - 12691/2019	B DAS	C.O.	COURT NO. 2	Order Dtd. 2020-02-14			(Se at No-35)
278	17235/2020	18.02.2020	WP (C) - 4526/2020	P.K. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-35)
279	17236/2020	18.02.2020	CRLMC-14/2020	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-17			(Se at No-35)
280	17237/2020	18.02.2020	WP (C) - 28697/2019	J.PRADHAN	GENERAL		Order Dtd. 2020-01-14			(Se at No-35)
28	17238/	18.02.2020	CRLMC-	KABITA	C.O.	COURT	Order			(Se

1	2020	20	1175/2016	PATRA		NO. 10	Dtd. 2020-02-06			at No-35)
28	17239/2020	18.02.2020	WP (C) - 4541/2020	SUMANTA DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-35)
28	17240/2020	18.02.2020	WP (C) - 7184/2015	B.K.ROUT	GENERAL		Order Dtd. 2019-01-28		WRIT BRANCH -9	(Se at No-49)
28	17241/2020	18.02.2020	WP (C) - 4703/2020	SUMANTA DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-49)
28	17242/2020	18.02.2020	WP (C) - 4803/2020	R.K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-49)
28	17243/2020	18.02.2020	WP (C) - 5622/2019	G.C.MOHANTY	GENERAL		Order Dtd. 2019-03-18		WRIT BRANCH -4	(Se at No-46)
28	17244/2020	18.02.2020	WP (C) - 4805/2020	R.K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Se at No-46)
28	17245/2020	18.02.2020	WP (C) - 11719/2009	K.N. SAHOO	GENERAL		Order Dtd. 2011-08-12		WRIT BRANCH -5	(Se at No-21)
28	17246/2020	18.02.2020	WP (C) - 7939/2011	P.N. NAYAK	GENERAL		Order Dtd. 2019-11-19			(Se at No-21)
29	17247/2020	18.02.2020	WP (C) - 4914/2020	K. RATH	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-21)
29	17248/2020	18.02.2020	WP (C) - 16333/2019	M.R.BARIK	GENERAL		Order Dtd. 2020-02-11			(Se at No-21)
29	17249/2020	18.02.2020	WP (C) - 4602/2020	M/S.S.K.BHANJADEO	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-21)
29	17250/2020	18.02.2020	WP (C) - 4168/2020	N. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-21)



29 4	17251/ 2020	18.02.20 20	WP (C) - 21363/ 2013	S.BARIK	GENE RAL		Order Dtd. 2016- 01-13		WRIT BRANCH -6	(Se at No- 24)
29 5	17252/ 2020	18.02.20 20	WP (C) - 4796/2 020	M.D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 24)
29 6	17253/ 2020	18.02.20 20	WP (C) - 17190/ 2018	M.K.RANA	GENE RAL		Order Dtd. 2020- 02-12			(Se at No- 24)
29 7	17254/ 2020	18.02.20 20	WP (C) - 3932/2 020	S.S. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 24)
29 8	17255/ 2020	18.02.20 20	CMP- 1212/2 019	BISWAJIT DAS	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 24)
29 9	17256/ 2020	18.02.20 20	WP (C) - 17189/ 2018	M.K.RANA	GENE RAL		Order Dtd. 2020- 02-13			(Se at No- 24)
30 0	17257/ 2020	18.02.20 20	CRLMC- 1175/2 016	S K TRIPATHY	C.O.	COURT NO. 10	Order Dtd. 2020- 02-06			(Se at No- 24)
30 1	17258/ 2020	18.02.20 20	WP (C) - 17158/ 2018	M.K.RANA	GENE RAL		Order Dtd. 2020- 02-14			(Se at No- 24)
30 2	17259/ 2020	18.02.20 20	WP (C) - 1805/2 018	M.K.RANA	GENE RAL		Order Dtd. 9999- 12-31		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 116 )
30 3	17260/ 2020	18.02.20 20	CONTC- 549/20 20	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 116 )
30 4	17261/ 2020	18.02.20 20	WP (C) - 2046/2 018	M.K.RANA	GENE RAL		Order Dtd. 9999- 12-31		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 116 )
30 5	17262/ 2020	18.02.20 20	CMAPL- 202/20 19	R.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 116 )

306	17263/2020	18.02.2020	WP (C) - 9420/2019	M.K.RANA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
307	17264/2020	18.02.2020	WP (C) - 15392/2018	M.K.RANA	GENERAL		Order Dtd. 2020-02-17			(Seat No-105)
308	17265/2020	18.02.2020	WP (C) - 25526/2017	M.K.RANA	GENERAL		Order Dtd. 2019-08-21			(Seat No-105)
309	17266/2020	18.02.2020	WP (C) - 25525/2017	M.K.RANA	GENERAL		Order Dtd. 2019-08-21			(Seat No-105)
310	17267/2020	18.02.2020	ARBA-37/2019	M. K. RANA	GENERAL		Order Dtd. 2020-02-07			(Seat No-105)
311	17268/2020	18.02.2020	WP (C) - 17659/2019	M.K.RANA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
312	17269/2020	18.02.2020	WP (C) - 5856/2020	MANASI PATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Seat No-109)
313	17270/2020	18.02.2020	CRLMC-3845/2014	C R SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2020-02-06			(Seat No-109)
314	17271/2020	18.02.2020	ABLAPL - 14705/2017	BALARAM SINGH	GENERAL		Order Dtd. 2018-06-19		CRIMINAL MISC-1	(Seat No-7)
315	17272/2020	18.02.2020	WP (C) - 5856/2020	N.K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Seat No-7)
316	17273/2020	18.02.2020	CRLMC-387/2020	P S DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-17			(Seat No-7)

31	17274/2020	18.02.2020	ABLAPL - 11531/2019	BALARAM SINGH	GENERAL		Order Dtd. 2019-12-20			(Seat No-7)
31	17275/2020	18.02.2020	CRLMC-373/2020	M K PANI	C.O.	COURT NO. 2	Order Dtd. 2017-02-17			(Seat No-7)
31	17276/2020	18.02.2020	CRLMC-194/2020	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Seat No-7)
32	17277/2020	18.02.2020	WP (C) - 12232/2019	P.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-17		WRIT BRANCH -1	(Seat No-3)
32	17278/2020	18.02.2020	CRLREV - 27/2014	R.BEHERA	GENERAL		Order Dtd. 2014-03-12		CRIMINAL REVISION	(Seat No-5)
32	17279/2020	18.02.2020	CRLMC-170/2020	H SEK HAR PAIKRAY	C.O.	COURT NO. 1	Order Dtd. 2020-02-17			(Seat No-5)
32	17280/2020	18.02.2020	WP (C) - 12370/2013	R.K. DEHURI	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Seat No-5)
32	17281/2020	18.02.2020	SA-200/1986	D.K.MALLICK	GENERAL		Order Dtd. 2003-08-30		SECOND APPEAL	(Seat No-2)
32	17282/2020	18.02.2020	CRLMC-2612/2019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-10			(Seat No-2)
32	17283/2020	18.02.2020	WP (C) - 12370/2013	SPANDAN MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Seat No-2)
32	17284/2020	18.02.2020	CRLMC-1371/2017	M.K.RANA	GENERAL		Order Dtd. 2019-12-23		CRIMINAL MISC-3	(Seat No-14)
32	17285/2020	18.02.2020	WP (C) - 12031/2019	M.K.RANA	GENERAL		Order Dtd. 2019-07-17			(Seat No-14)
32	17286/2020	18.02.2020	WP (C) - 16205/2018	P.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-		WRIT BRANCH -1	(Seat No-

							02-17			3)
330	17287/2020	18.02.2020	WP (C) - 12688/2014	M.K.RANA	GENERAL		Order Dtd. 2020-01-03			(Seat No-3)
331	17288/2020	18.02.2020	CRLMC-2612/2019	A K ROUL	C.O.	COURT NO. 1	Order Dtd. 2020-02-10			(Seat No-3)
332	17289/2020	18.02.2020	WP (C) - 16205/2018	B.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-17		WRIT BRANCH -1	(Seat No-3)
333	17290/2020	18.02.2020	WP (C) - 9640/2008	M.K.RANA	GENERAL		Order Dtd. 2008-08-04		WRIT BRANCH -6	(Seat No-36)
334	17291/2020	18.02.2020	WP (C) - 21496/2017	P.K. MALLICK	C.O.		Order Dtd. 2020-02-17			(Seat No-36)
335	17292/2020	18.02.2020	WP (C) - 5902/2020	R C MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANCH -1	(Seat No-3)
336	17293/2020	18.02.2020	WP (C) - 12373/2010	M.K.RANA	GENERAL		Order Dtd. 2012-08-06		WRIT BRANCH -3	(Seat No-11)
337	17294/2020	18.02.2020	WP (C) - 21496/2017	P.K. DASH	C.O.		Order Dtd. 2020-02-17			(Seat No-11)
338	17295/2020	18.02.2020	WP (C) - 5904/2020	R C MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANCH -1	(Seat No-3)
339	17296/2020	18.02.2020	WA-27/2013	A.K.PANDA	GENERAL		Order Dtd. 2020-02-13			(Seat No-3)
340	17297/2020	18.02.2020	WP (C) - 5907/2020	R.C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANCH -1	(Seat No-3)
341	17298/2020	18.02.2020	WP (C) - 25053/2014	K.K. NATH	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Seat No-3)
342	17299/2020	18.02.2020	WP (C) - 5909/2	R.C. MUDULI	C.O.	COURT NO. 22	Order Dtd.		WRIT BRANCH	(Seat

			020				2020-02-17		-1	No-3)
34	17300/2020	18.02.2020	WA-28/2013	A.K.PANDA	GENERAL		Order Dtd. 2020-02-13			(Se at No-3)
34	17301/2020	18.02.2020	WP (C) - 2840/2020	D.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANCH -5	(Se at No-20)
34	17302/2020	18.02.2020	WA-29/2013	A.K.PANDA	GENERAL		Order Dtd. 2020-02-13			(Se at No-20)
34	17303/2020	18.02.2020	WP (C) - 2837/2020	D.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANCH -5	(Se at No-20)
34	17304/2020	18.02.2020	WA-367/2015	S.K.SAHOO	GENERAL		Order Dtd. 9999-12-31		M.J.C.	(Se at No-1)
34	17305/2020	18.02.2020	WP (C) - 2843/2020	D.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANCH -5	(Se at No-20)
34	17306/2020	18.02.2020	WP (C) - 5476/2020	MANASI MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-20)
35	17307/2020	18.02.2020	WA-29/2019	D.NAYAK	GENERAL		Order Dtd. 2020-02-13			(Se at No-20)
35	17308/2020	18.02.2020	WP (C) - 2838/2020	D.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANCH -5	(Se at No-20)
35	17309/2020	18.02.2020	WP (C) - 5207/2020	UMAKANTA CHHOTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-20)
35	17310/2020	18.02.2020	WP (C) - 5849/2020	RAMA KRISHNA BISOI	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-20)
35	17311/2020	18.02.2020	WP (C) - 2835/2020	D.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANCH -5	(Se at No-20)
35	17312/	18.02.2020	WP (C) -	RAMA	C.O.	COURT	Order			(Se

5	2020	20	5850/2020	KRISHNA BISOI		NO. 22	Dtd. 2020-02-17			at No-20)
356	17313/2020	18.02.2020	CMP-1451/2019	P.K.DAS	GENERAL		Order Dtd. 2020-02-11			(Se at No-20)
357	17314/2020	18.02.2020	WP (C) - 2854/2020	D.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANCH -5	(Se at No-20)
358	17315/2020	18.02.2020	WP (C) - 5205/2020	UMAKANTA CHHOTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-20)
359	17316/2020	18.02.2020	WP (C) - 2848/2020	D.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANCH -5	(Se at No-20)
360	17317/2020	18.02.2020	WP (C) - 5204/2020	UMAKANTA CHHOTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-20)
361	17318/2020	18.02.2020	CRLMP-1331/2017	P.K.MISHRA	GENERAL		Order Dtd. 2020-02-10			(Se at No-20)
362	17319/2020	18.02.2020	WP (C) - 5202/2020	UMAKANTA CHHOTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-20)
363	17320/2020	18.02.2020	WP (C) - 5200/2020	UMAKANTA CHHOTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-20)
364	17321/2020	18.02.2020	WP (C) - 5648/2020	DILLIP KUMAR BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-20)
365	17322/2020	18.02.2020	CONTC-1824/2016	N.C.NAIK	C.O.	COURT NO. 22	Order Dtd. 2017-02-28		CONTEMPT	(Se at No-1)
366	17323/2020	18.02.2020	WP (C) - 4520/2020	P. K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANCH -2	(Se at No-45)
367	17324/2020	18.02.2020	WP (C) - 2851/2020	D.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANCH -5	(Se at No-20)

368	17325/2020	18.02.2020	WP (C) - 4487/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-20)
369	17326/2020	18.02.2020	CRLA-227/2019	N.K. ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-17		CRIMINAL APPEAL	(Se at No-6)
370	17327/2020	18.02.2020	CRLA-266/2012	H.SUNDARA	GENERAL		Order Dtd. 2019-05-02		CRIMINAL APPEAL	(Se at No-4)
371	17328/2020	18.02.2020	WP (C) - 4808/2020	SUMANTA DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-4)
372	17329/2020	18.02.2020	WP (C) - 4807/2020	SUMANTA DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-4)
373	17330/2020	18.02.2020	WP (C) - 2846/2020	D.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANCH -5	(Se at No-20)
374	17331/2020	18.02.2020	WP (C) - 4768/2020	M/S.A.PATTA NAIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-20)
375	17332/2020	18.02.2020	WP (C) - 2784/2020	D.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANCH -4	(Se at No-19)
376	17333/2020	18.02.2020	WP (C) - 4740/2020	M. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-19)
377	17334/2020	18.02.2020	WP (C) - 4741/2020	M. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-19)
378	17335/2020	18.02.2020	WP (C) - 4759/2020	M/S.A.PATTA NAIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-19)
379	17336/2020	18.02.2020	WP (C) - 5481/2020	M.D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-19)
380	17337/2020	18.02.2020	WP (C) - 4157/2020	D.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-		WRIT BRANCH -6	(Se at No-

							02-17			26)
38 1	17338/ 2020	18.02.20 20	CONTC- 2147/2 019	N. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 26)
38 2	17339/ 2020	18.02.20 20	WP (C) - 7797/2 003	P.N. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 26)
38 3	17340/ 2020	18.02.20 20	WP (C) - 3746/2 020	GAGAN ROUT	C.O.	COURT NO. 24	Order Dtd. 2020- 02-17		WRIT BRANCH -2	(Se at No- 9)
38 4	17341/ 2020	18.02.20 20	WP (C) - 12230/ 2019	P.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-17		WRIT BRANCH -1	(Se at No- 3)
38 5	17342/ 2020	18.02.20 20	WP (C) - 4765/2 020	M/S.A.PATN AIK	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 3)
38 6	17343/ 2020	18.02.20 20	WP (C) - 12229/ 2019	P.K. SAHU	C.O.	COURT NO. 3 OLD	Judgem ent Dtd. 2020- 02-17		WRIT BRANCH -1	(Se at No- 3)
38 7	17344/ 2020	18.02.20 20	WP (C) - 4792/2 020	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 3)
38 8	17345/ 2020	18.02.20 20	WP (C) - 5900/2 020	R.C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17		WRIT BRANCH -8	(Se at No- 42)
38 9	17346/ 2020	18.02.20 20	WP (C) - 4766/2 020	M/S.A.PATN AIK	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 42)
39 0	17347/ 2020	18.02.20 20	WP (C) - 4763/2 020	M/S.A.PATN AIK	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 42)
39 1	17348/ 2020	18.02.20 20	WP (C) - 5901/2 020	R.C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17		WRIT BRANCH -1	(Se at No- 3)
39 2	17349/ 2020	18.02.20 20	WP (C) - 4878/2 020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 3)
39	17350/ 2020	18.02.20	WP (C) -	M/S.	C.O.	COURT	Order			(Se



3	2020	20	4988/2020	SURENDRA NATH PANDA		NO. 22	Dtd. 2020-02-17			at No-3)
394	17351/2020	18.02.2020	WP(C)-1180/2018	S. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-18			(Se at No-3)
395	17352/2020	18.02.2020	CRLA-54/2018	D. R. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-02-18		CRIMINAL APPEAL	(Se at No-5)
396	17353/2020	18.02.2020	CRLMP-1808/2019	R. R. SANTU	GENERAL		Order Dtd. 2020-01-09			(Se at No-5)
397	17354/2020	18.02.2020	FA-218/1988	M/S.SK.E.RA HEMAN	GENERAL		Order Dtd. 2010-05-13	20.05.2010, 04.03.2011, 23.02.2011	FIRST APPEAL	(Se at No-6)
398	17355/2020	18.02.2020	BLAPL-909/2020	S DAS	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-6)
399	17356/2020	18.02.2020	BLAPL-11291/2019	A. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-17			(Se at No-6)
400	17357/2020	18.02.2020	BLAPL-951/2020	B. K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-6)
401	17358/2020	18.02.2020	BLAPL-357/2020	KADAMBINI SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-6)
402	17359/2020	18.02.2020	WA-232/2019	S. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-13			(Se at No-6)
403	17360/2020	18.02.2020	WA-232/2019	S. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-13			(Se at No-6)
404	17361/2020	18.02.2020	WP(C)-2443/2020	BIJAY KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-17			(Se at No-6)
405	17362/2020	18.02.2020	WP(C)-26859/	R. K. BARIK	C.O.	COURT NO. 19	Order Dtd.			(Se at

			2019				2020-02-17			No-6)
406	17363/2020	18.02.2020	ABLAPL - 17615/2019	NITYANANDA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-17			(Se at No-6)
407	17364/2020	18.02.2020	WP(C)-16350/2016	S. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-17		WRIT BRANCH -6	(Se at No-26)
408	17365/2020	18.02.2020	BLAPL-905/2020	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-26)
409	17366/2020	18.02.2020	BLAPL-906/2020	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-26)
410	17367/2020	18.02.2020	ABLAPL - 14278/2017	S. CHOUDHURY	GENERAL		Order Dtd. 2017-09-12		CRIMINAL MISC-1	(Se at No-2)
411	17368/2020	18.02.2020	BLAPL-899/2020	P. K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-2)
412	17369/2020	18.02.2020	BLAPL-921/2020	ASHOK KUMAR RANA	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-2)
413	17370/2020	18.02.2020	BLAPL-922/2020	ARUN KUMAR BUDHIA	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-2)
414	17371/2020	18.02.2020	BLAPL-925/2020	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-2)
415	17372/2020	18.02.2020	BLAPL-934/2020	B. B. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-2)
416	17373/2020	18.02.2020	BLAPL-926/2020	R. K. DEHURI	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-2)
417	17374/2020	18.02.2020	BLAPL-935/2020	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-2)
41	17375/	18.02.2020	BLAPL-	R. K.	C.O.	COURT	Order			(Se

8	2020	20	939/20 20	MAHABHOI		NO. 23	Dtd. 2020- 02-17			at No- 2)
41 9	17376/ 2020	18.02.20 20	BLAPL- 942/20 20	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2020- 02-17			(Se at No- 2)
42 0	17377/ 2020	18.02.20 20	BLAPL- 948/20 20	SAMIR BARIK	C.O.	COURT NO. 23	Order Dtd. 2020- 02-17			(Se at No- 2)
42 1	17378/ 2020	18.02.20 20	BLAPL- 952/20 20	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020- 02-17			(Se at No- 2)
42 2	17379/ 2020	18.02.20 20	BLAPL- 954/20 20	J. C. BARAL	C.O.	COURT NO. 23	Order Dtd. 2020- 02-17			(Se at No- 2)
42 3	17380/ 2020	18.02.20 20	BLAPL- 846/20 20	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020- 02-17			(Se at No- 2)
42 4	17381/ 2020	18.02.20 20	BLAPL- 152/20 20	S. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2020- 02-17			(Se at No- 2)
42 5	17382/ 2020	18.02.20 20	BLAPL- 10789/ 2019	T. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2020- 02-17			(Se at No- 2)
42 6	17383/ 2020	18.02.20 20	WP (C) - 4887/2 020	M. D. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2020- 02-14		WRIT BRANCH -5	(Se at No- 32)
42 7	17384/ 2020	18.02.20 20	FAO- 360/20 14	M. BARAL	C.O.	COURT NO. 22	Order Dtd. 2020- 02-12			(Se at No- 32)
42 8	17385/ 2020	18.02.20 20	FAO- 360/20 14	D. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-12			(Se at No- 32)
42 9	17386/ 2020	18.02.20 20	CONTC- 273/20 20	PRAMODA KUMAR DASH	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 32)
43 0	17387/ 2020	18.02.20 20	CONTC- 2873/2 019	PRAMODA KUMAR DASH	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 32)

43 1	17388/ 2020	18.02.20 20	CONTC- 2874/2 019	PRAMODA KUMAR DASH	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 32)
43 2	17389/ 2020	18.02.20 20	CONTC- 2875/2 019	PRAMODA KUMAR DASH	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 32)
43 3	17390/ 2020	18.02.20 20	CONTC- 2876/2 019	PRAMODA KU. DASH	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 32)
43 4	17391/ 2020	18.02.20 20	CONTC- 2866/2 019	PRAMODA KUMAR DASH	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 32)
43 5	17392/ 2020	18.02.20 20	BLAPL- 9369/2 019	M/S TUKUNA KU MISHRA	C.O.	COURT NO. 23	Order Dtd. 2020- 02-18			(Se at No- 32)
43 6	17393/ 2020	18.02.20 20	CONTC- 2587/2 019	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 32)
43 7	17394/ 2020	18.02.20 20	CONTC- 2539/2 019	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 32)
43 8	17395/ 2020	18.02.20 20	WP (C) - 28725/ 2019	AJAY KUMAR PANDA	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 32)
43 9	17396/ 2020	18.02.20 20	WP (C) - 22538/ 2019	P. L. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17		WRIT BRANCH -3	(Se at No- 28)
44 0	17397/ 2020	18.02.20 20	WP (C) - 4795/2 020	PRAMOD KUMAR DASH	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 28)
44 1	17398/ 2020	18.02.20 20	WP (C) - 5724/2 020	M. K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2020- 02-17			(Se at No- 28)
44 2	17399/ 2020	18.02.20 20	WP (C) - 25478/ 2013	KANTHAMANI SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020- 02-17			(Se at No- 28)
44 3	17400/ 2020	18.02.20 20	WP (C) - 25478/ 2013	B. K. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-			(Se at No-

							02-17			28)
44 4	17401/ 2020	18.02.20 20	WP (C) - 23163/ 2019	BIJAY KUMAR DAS	C.O.	COURT NO. 3	Order Dtd. 2020- 02-17		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 101 )
44 5	17402/ 2020	18.02.20 20	WP (C) - 23161/ 2019	BIJAY KUMAR DAS	C.O.	COURT NO. 3	Order Dtd. 2020- 02-17		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 101 )
44 6	17403/ 2020	18.02.20 20	WP (C) - 15797/ 2018	RABI SAMAL	C.O.	COURT NO. 17	Order Dtd. 2020- 02-17		WRIT BRANCH -4	(Se at No- 17)
44 7	17404/ 2020	18.02.20 20	CRLMP- 200/20 20	T. K. CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-17			(Se at No- 17)
44 8	17405/ 2020	18.02.20 20	WP (C) - 5889/2 020	P. K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17		WRIT BRANCH -8	(Se at No- 42)
44 9	17406/ 2020	18.02.20 20	WP (C) - 18899/ 2019	P. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 42)
45 0	17407/ 2020	18.02.20 20	WP (C) - 5337/2 020	P. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020- 02-18		WRIT BRANCH -3	(Se at No- 28)
45 1	17408/ 2020	18.02.20 20	WP (C) - 5246/2 020	K. C. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 28)
45 2	17409/ 2020	18.02.20 20	WP (C) - 4880/2 020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 28)
45 3	17410/ 2020	18.02.20 20	WP (C) - 4447/2 020	A. K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 28)
45 4	17411/ 2020	18.02.20 20	WP (C) - 4437/2 020	M/S. ANIL KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(Se at No- 28)
45 5	17412/ 2020	18.02.20 20	WP (C) - 3345/2 020	P. N. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020- 02-17			(Se at No- 28)

45	17413/2020	18.02.2020	WP (C) - 3345/2020	MAHESWAR JATI	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-28)
45	17414/2020	18.02.2020	ABLAPL - 19131/2019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-17			(Se at No-28)
45	17415/2020	18.02.2020	TRP (C) - 82/2019	R. C. MOHARANA	C.O.	COURT NO. 9	Order Dtd. 2020-02-17			(Se at No-28)
45	17416/2020	18.02.2020	TRP (C) - 82/2019	P. S. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-17			(Se at No-28)
46	17417/2020	18.02.2020	MACA-190/2017	SARAT SWAIN	C.O.	COURT NO. 9	Order Dtd. 2020-02-17			(Se at No-28)
46	17418/2020	18.02.2020	MACA-190/2017	P. K. LENKA	C.O.	COURT NO. 9	Order Dtd. 2020-02-17			(Se at No-28)
46	17419/2020	18.02.2020	MACA-1010/2017	P. K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-28)
46	17420/2020	18.02.2020	MACA-1010/2017	K. C. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-17			(Se at No-28)
46	17421/2020	18.02.2020	MACA-814/2016	M. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-28)
46	17422/2020	18.02.2020	MACA-814/2016	M. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-28)
46	17423/2020	18.02.2020	WP (C) - 518/2018	M/S.NIRANJAN PANDA	C.O.	COURT NO. 23	Order Dtd. 2020-02-17			(Se at No-28)
46	17424/2020	18.02.2020	WP (C) - 10005/2019	D. K. MAHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2020-02-17		WRIT BRANCH -5	(Se at No-32)
46	17425/2020	18.02.2020	WP (C) - 3896/2020	D. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-			(Se at No-

							02-17			32)
469	17426/2020	18.02.2020	WP (C) - 3898/2020	D. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-02-17			(Se at No-32)
470	17427/2020	18.02.2020	WP (C) - 4384/2020	N. RAO	C.O.	COURT NO. 7	Order Dtd. 2020-02-17			(Se at No-32)
471	17428/2020	18.02.2020	WP (C) - 4583/2020	P. K. PANI	C.O.	COURT NO. 7	Order Dtd. 2020-02-17			(Se at No-32)
472	17429/2020	18.02.2020	WP (C) - 5160/2020	R. K. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2020-02-17			(Se at No-32)
473	17430/2020	18.02.2020	WP (C) - 5209/2020	T.N. CHOUDHURY	C.O.	COURT NO. 7	Order Dtd. 2020-02-17			(Se at No-32)
474	17431/2020	18.02.2020	WP (C) - 5219/2020	T. N. CHOUDHURY	C.O.	COURT NO. 7	Order Dtd. 2020-02-17			(Se at No-32)
475	17432/2020	18.02.2020	WP (C) - 5582/2020	TOFAN PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2020-02-17			(Se at No-32)
476	17433/2020	18.02.2020	ABLAPL - 1541/2020	SURENDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-18			(Se at No-32)
477	17434/2020	18.02.2020	ABLAPL - 1541/2020	A. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-18			(Se at No-32)
478	17435/2020	18.02.2020	ABLAPL - 1144/2020	A. PATTANAİK	C.O.	COURT NO. 9	Order Dtd. 2020-02-18			(Se at No-32)
479	17436/2020	18.02.2020	ABLAPL - 1144/2020	A. PATTANAİK	C.O.	COURT NO. 9	Order Dtd. 2020-02-18			(Se at No-32)
480	17437/2020	18.02.2020	OJC-6031/1995	P.K.PATTNAİK	GENERAL		Order Dtd. 1995-01-03		WRIT BRANCH -7	(Se at No-5)
481	17438/2020	18.02.2020	WP (C) - 27847/	T. N. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd.			(Se at

			2019				2020-02-17			No-5)
48 2	17439/ 2020	18.02.20 20	BLAPL- 10891/ 2019	S. CHOUDHURY	C.O.	COURT NO. 23	Order Dtd. 2020- 02-17			(Se at No- 5)
48 3	17440/ 2020	18.02.20 20	OJC- 6111/1 995	P.K.PATNAI K	GENE RAL		Order Dtd. 1995- 09-21		WRIT BRANCH -6	(Se at No- 16)
48 4	17441/ 2020	18.02.20 20	BLAPL- 896/20 20	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2020- 02-17			(Se at No- 16)
48 5	17442/ 2020	18.02.20 20	WP (C) - 3110/2 019	D.C.SWAIN	GENE RAL		Order Dtd. 2019- 10-29			(Se at No- 16)
48 6	17443/ 2020	18.02.20 20	ABLAPL - 19375/ 2019	PRADIPTA BEURA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-06			(Se at No- 16)
48 7	17444/ 2020	18.02.20 20	BLAPL- 938/20 20	H. JENA	C.O.	COURT NO. 23	Order Dtd. 2020- 02-17			(Se at No- 16)
48 8	17445/ 2020	18.02.20 20	BLAPL- 902/20 20	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2020- 02-17			(Se at No- 16)
48 9	17446/ 2020	18.02.20 20	WP (C) - 27067/ 2019	S.N.SHARMA	GENE RAL		Order Dtd. 9999- 12-31		WRIT BRANCH -7	(Se at No- 5)
49 0	17447/ 2020	18.02.20 20	CRLA- 710/20 19	P. K. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2020- 02-10			(Se at No- 5)
49 1	17448/ 2020	18.02.20 20	ABLAPL - 598/20 20	B.N.MOHAPAT RA	GENE RAL		Order Dtd. 2020- 01-29			(Se at No- 5)
49 2	17449/ 2020	18.02.20 20	WP (C) - 4344/2 020	N. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2020- 02-18			(Se at No- 5)
49 3	17450/ 2020	18.02.20 20	BLAPL- 11038/ 2019	P.K.SAHOO	GENE RAL		Order Dtd. 2020- 01-22			(Se at No- 5)
49	17451/	18.02.20	WP (C) -	HAREKRUSHNA	C.O.	COURT	Order			(Se



4	2020	20	28665/ 2019	DASH		NO. 17	Dtd. 2020- 02-17			at No- 5)
49 5	17452/ 2020	18.02.20 20	WP (C) - 20271/ 2019	P.K.SARANGI	C.O.	COURT NO. 24	Order Dtd. 2019- 10-30			(Se at No- 5)
49 6	17453/ 2020	18.02.20 20	WP (C) - 20148/ 2019	P.K.SARANGI	C.O.	COURT NO. 24	Order Dtd. 2019- 10-30			(Se at No- 5)
49 7	17454/ 2020	18.02.20 20	RSA- 294/20 18	SILADITYA RAY	GENE RAL		Order Dtd. 2020- 02-13			(Se at No- 5)
49 8	17455/ 2020	18.02.20 20	WP (C) - 28655/ 2019	S.C.SAMANTR AY	GENE RAL		Order Dtd. 2020- 01-09			(Se at No- 5)
49 9	17456/ 2020	18.02.20 20	WP (C) - 28662/ 2019	S.C.SAMANTR AY	GENE RAL		Order Dtd. 2020- 01-08			(Se at No- 5)
50 0	17457/ 2020	18.02.20 20	WP (C) - 28666/ 2019	S.C.SAMANTR AY	GENE RAL		Order Dtd. 2020- 01-09			(Se at No- 5)
50 1	17458/ 2020	18.02.20 20	WP (C) - 2756/2 020	S.C.SAMANTR AY	GENE RAL		Order Dtd. 2020- 02-10			(Se at No- 5)
50 2	17459/ 2020	18.02.20 20	WP (C) - 2758/2 020	S.C.SAMANTR AY	GENE RAL		Order Dtd. 2020- 02-10			(Se at No- 5)
50 3	17460/ 2020	18.02.20 20	WP (C) - 22400/ 2016	B.K.DAS	GENE RAL		Order Dtd. 2017- 02-28			(Se at No- 5)
50 4	17461/ 2020	18.02.20 20	COPET- 9/2015	D.K.PATRA	GENE RAL		Order Dtd. 2016- 11-24		CIVIL REVISI ON	(Se at No- 3)
50 5	17462/ 2020	18.02.20 20	FAO- 462/20 18	R.K.BARIK	GENE RAL		Order Dtd. 2020- 02-05			(Se at No- 3)
50 6	17463/ 2020	18.02.20 20	CRLREV - 70/201 5	R.C.BHOI	GENE RAL		Order Dtd. 2019- 04-18		CRIMIN AL REVISI ON	(Se at No- 4)

507	17464/2020	18.02.2020	CONTC-826/2015	P. PRADHAN	GENERAL		Order Dtd. 2020-01-17			(Seat No-4)
508	17465/2020	18.02.2020	WP (C) - 3966/2020	P. K. SWAIN	GENERAL		Order Dtd. 2020-02-04			(Seat No-4)
509	17466/2020	18.02.2020	WP (C) - 3610/2016	U. P. BAG	GENERAL		Order Dtd. 2016-04-12		WRIT BRANCH -2	(Seat No-8)
510	17467/2020	18.02.2020	WP (C) - 3609/2016	U. P. BAG	GENERAL		Order Dtd. 2016-04-12		WRIT BRANCH -2	(Seat No-8)
511	17468/2020	18.02.2020	WP (C) - 1644/2017	B. K. ROU TRAY	GENERAL		Order Dtd. 2020-02-18			(Seat No-8)
512	17469/2020	18.02.2020	WP (C) - 6065/2020	K. C. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-18		WRIT BRANCH -2	(Seat No-6)
513	17470/2020	18.02.2020	ABLAPL - 1385/2020	S. PADHI	GENERAL		Order Dtd. 2020-02-11			(Seat No-6)
514	17471/2020	18.02.2020	WP (C) - 27019/2019	N. SEN	C.O.	COURT NO. 17	Order Dtd. 2020-02-17			(Seat No-6)
515	17472/2020	18.02.2020	CRLREV - 29/2009	S. K. BHANJAD EO	C.O.	COURT NO. 17	Order Dtd. 2016-09-07		CRIMINAL REVISION	(Seat No-2)
516	17473/2020	18.02.2020	WP (C) - 16949/2017	A. K. PANDA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH -3	(Seat No-13)
517	17474/2020	18.02.2020	WP (C) - 2523/2006	P. C. DAS	GENERAL		Order Dtd. 2020-02-14			(Seat No-13)
518	17475/2020	18.02.2020	ABLAPL - 11709/2018	S. BARIK	GENERAL		Order Dtd. 2019-12-18			(Seat No-13)
519	17476/2020	18.02.2020	BLAPL-17422/2014	P. SAHOO	GENERAL		Order Dtd. 2015-		CRIMINAL MISC-1	(Seat No-

							01-05			5)
520	17477/2020	18.02.2020	GUAP-4/2019	T.K.BARIK	GENERAL		Order Dtd. 9999-12-31			(Seat No-5)
521	17478/2020	18.02.2020	ABLAPL - 7451/2015	P.SAHOO	GENERAL		Order Dtd. 2015-09-01		CRIMINAL MISC-1	(Seat No-6)
522	17479/2020	18.02.2020	WP(C) - 1345/2020	J. MOHANTY	GENERAL		Order Dtd. 2020-02-13			(Seat No-6)
523	17480/2020	18.02.2020	ABLAPL - 12435/2018	JAYAKRISHNA MOHAPATRA	GENERAL		Order Dtd. 2018-11-12		CRIMINAL MISC-3	(Seat No-14)
524	17481/2020	18.02.2020	MACA-205/2017	P.K.LENKA	C.O.	COURT NO. 9	Order Dtd. 2020-02-17			(Seat No-14)

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